

Form 1 (Punjab)
List of cases e-filed during the month of January, 2026

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail ID	Date of Registration	Date of e-filing
1		Amritsar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Barnala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3		Bathinda	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		Faridkot	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil
6		Fazilka	Nil	Nil	Nil	Nil	Nil	Nil	Nil
7		Ferozepur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
8		Gurdaspur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
9		Hoshiarpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
10		Jalandhar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
11		Kapurthala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
12		Ludhiana	Nil	Nil	Nil	Nil	Nil	Nil	Nil
13		Mansa	Nil	Nil	Nil	Nil	Nil	Nil	Nil
14		Moga	Nil	Nil	Nil	Nil	Nil	Nil	Nil
15		Pathankot	Nil	Nil	Nil	Nil	Nil	Nil	Nil
16		Patiala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
17		Rupnagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
18		SAS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
19		Sangrur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
20		SBS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
21		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil
22		Tarn Taran	Nil	Nil	Nil	Nil	Nil	Nil	Nil
23		Chandigarh	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Form 2 (Punjab)							
List of cases in which e-Payment of Court fees was made during the month of January, 2026							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
1	CJ(SD),Faridkot Court No.3	Faridkot	CS/872/2025	State Bank of India Vs Harchand Singh	Ravinder Kumar Goyal	17.09.2025	02.01.2026
2	CJ(JD),Faridkot Court No.15	Faridkot	CS/4/2026	State Bank of India Vs Kuldeep Singh	Rajneesh Garg	02.01.2026	02.01.2026
3	CJ(JD),Faridkot Court No.14	Faridkot	CS/1/2026	State Bank of India Vs Jagjit Singh	Rajneesh Garg	02.01.2026	02.01.2026
4	CJ(SD),Faridkot Court No.3	Faridkot	CS/5/2026	State Bank of India Vs Manga Singh	Rajneesh Garg	02.01.2026	02.01.2026
5	ACJ(SD), Faridkot Court No.7	Faridkot	CS/6/2026	State Bank of India Vs Vikasdeep Singh	Rajneesh Garg	02.01.2026	02.01.2026
6	CJ(JD),Faridkot Court No.14	Faridkot	CS/2/2026	Sumati Dhall Vs Karan Bedi	N.S.Wahniwal	02.01.2026	02.01.2026
7	CJ(JD),Faridkot Court No.15	Faridkot	CS/9/2026	Jatinder Singh alias Sunny Vs Harphool Singh Numberdar and ors.	K.K.Sharma	02.01.2026	02.01.2026
8	CJ(SD),Faridkot Court No.3	Faridkot	CS/885/2025	State Bank of India Vs Usha	Jaskaran Singh	19.09.2025	03.01.2026
9	CJ(SD),Faridkot Court No.3	Faridkot	CS/886/2025	State Bank of India Vs Varinder Kaur	R.S. Kakkar	19.09.2025	03.01.2026
10	CJ(JD),Faridkot Court No.14	Faridkot	CS/811/2025	State Bank of India Vs Sukhwinder Kaur and ors	R.S. Kakkar	29.08.2025	05.01.2026
11	ACJ(SD),Faridkot Court No.7	Faridkot	CS/1106/2025	State Bank of India Vs Amarjit Singh	M.L. Bansal	12.11.2025	05.01.2026
12	CJ(JD),Faridkot Court No.14	Faridkot	CS/1109/2025	State Bank of India Vs Charanjeet Kaur	R.S. Kakkar	14.11.2025	05.01.2026
13	CJ(JD),Faridkot Court No.15	Faridkot	CS/14/2026	Union Bank of India Vs Charh Singh and ors	Rajneesh Garg	03.01.2026	05.01.2026
14	CJ(JD),Faridkot Court No.14	Faridkot	CS/15/2026	Union Bank of India Vs M/S Pamma Electronics and ors	Rajneesh Garg	03.01.2026	05.01.2026
15	ACJ(SD), Faridkot Court No.6	Faridkot	CS/13/2026	Indian Bank Vs Jaswinder Kaur and ors	Rajneesh Garg	03.01.2026	05.01.2026
16	CJ(JD),Faridkot Court No.14	Faridkot	CS/16/2026	Union Bank of India Vs Mithu Singh and ors	Rajneesh Garg	03.01.2026	05.01.2026

Form 2 (Punjab) List of cases in which e-Payment of Court fees was made during the month of January, 2026							
17	CJ(SD),Faridkot Court No.3	Faridkot	CS/17/2026	Indian Bank Vs Jaswinder Kaur and ors	Rajneesh Garg	03.01.2026	05.01.2026
18	CJ(JD),Faridkot Court No.13	Faridkot	CS/19/2026	Parminder Singh Vs Prem Singh and ors	Simar Vijay Singh	03.01.2026	05.01.2026
19	ACJ(SD), Faridkot Court No.7	Faridkot	CS/25/2026	Balvinder Singh Vs Renu Goswami and ors	Beant Singh Sandhu	06.01.2026	06.01.2026
20	ACJ(SD), Faridkot Court No.7	Faridkot	CS/28/2026	Balvinder Singh Vs Harjit Singh	Gaurav Saggi	07.01.2026	07.01.2026
21	CJ(SD),Faridkot Court No.3	Faridkot	CS/902/2025	State Bank of India Vs Sukhchain Singh	R.S. Kakkar	20.09.2025	09.01.2026
22	ACJ(SD), Faridkot Court No.6	Faridkot	CS/34/2026	Nandani Devi Vs Balbir Kumar	V.K.Maini	09.01.2026	09.01.2026
23	CJ(JD),Faridkot Court No.15	Faridkot	CS/33/2026	Ashok Kumar Vs Baljinder Singh and ors	Peush Jain	09.01.2026	09.01.2026
24	CJ(JD),Faridkot Court No.15	Faridkot	CS/35/2026	M/S BS Corporation Majith Mandi VS M/S Ritisha Traders and ors	Charanjit Sidana	09.01.2026	09.01.2026
25	CJ(JD),Faridkot Court No.13	Faridkot	CS/39/2026	Kamaldeep Singh Vs Jaswant Singh and ors	R.S.Brar	09.01.2026	09.01.2026
26	ACJ(SD), Faridkot Court No.6	Faridkot	CS/36/2026	Kamaldeep Singh Vs Dharminder Singh and ors	R.S. Brar	09.01.2026	09.01.2026
27	CJ(JD),Faridkot Court No.15	Faridkot	CS/41/2026	Satinder Kaur Vs Harpreet Singh and ors	R.S. Brar	09.01.2026	09.01.2026
28	CJ(JD),Faridkot Court No.13	Faridkot	CS/40/2026	Anu Vs Vikrant Dhingra	D.C.Goyal	09.01.2026	09.01.2026
29	CJ(JD),Faridkot Court No.13	Faridkot	CS/946/2025	State Bank of India Vs Beant Kaur	R.S.Kakkar	26.09.2025	12.01.2026
30	CJ(JD),Faridkot Court No.13	Faridkot	CS/1114/2025	Satinder Kaur Vs Harpinder Kaur	R.S.Kakkar	14.11.2025	12.01.2026
31	ACJ(SD),Faridkot Court No.6	Faridkot	CS/48/2026	Gurdit Singh Vs Sukhjeet Kaur	M.S.Sodhi	13.01.2026	13.01.2026
32	CJ(JD),Faridkot Court No.13	Faridkot	CS/51/2026	Indian Bank Vs Nirmal Singh and ors	Rajneesh Garg	14.01.2026	14.01.2026
33	CJ(JD),Faridkot Court No.13	Faridkot	CS/54/2026	Indian Bank Vs Gurmail Singh and ors	Rajneesh Garg	14.01.2026	14.01.2026
34	CJ(JD),Faridkot Court No.15	Faridkot	CS/50/2026	Indian Bank Vs Paramjeet Singh and ors.	Rajneesh Garg	14.01.2026	14.01.2026

Form 2 (Punjab) List of cases in which e-Payment of Court fees was made during the month of January, 2026							
35	CJ(JD),Faridkot Court No.14	Faridkot	CS/52/2026	Indian Bank Vs Jugraj Singh and ors	Rajneesh Garg	14.01.2026	14.01.2026
36	CJ(JD),Faridkot Court No.13	Faridkot	CS/53/2026	Indian Bank Vs M/S Farid Water Purifier Company and ors.	Rajneesh Garg	14.01.2026	14.01.2026
37	CJ(JD),Faridkot Court No.14	Faridkot	CS/56/2026	Union Bank of India Vs Ashok Kumar	Rajneesh Garg	15.01.2026	15.01.2026
38	D&SJ Faridkot Court No.1	Faridkot	CA/11/2026	Hardeep Kaur Vs Canara Bank	H.S.Sekhon	15.01.2026	15.01.2026
39	CJ(JD),Faridkot Court No.13	Faridkot	CS/80/2023	Devinderjit Kaur Vs Guru Nanak Dev University and ors	Jaswant Singh	21.01.2023	16.01.2026
40	CJ(JD),Faridkot Court No.13	Faridkot	CS/68/2026	Harpreet Singh Johal Vs Babita Rani alias Babita Rawat	Mangat Arora	17.01.2026	17.01.2026
41	CJ(JD),Faridkot Court No.15	Faridkot	CS/69/2026	Gurjot Singh Brar Vs Beant Singh	Atul Gupta	17.01.2026	17.01.2026
42	ACJ(SD), Faridkot Court No.6	Faridkot	CS/1050/2025	State Bank of India Vs Sukhmanpreet	Jaskaran Singh	30.10.2025	19.01.2026
43	ADJ-II, Faridkot Court No.16	Faridkot	CA/13/2026	M/S SK Industries Vs M/S Munshi Ram and ors.	R.K.Singla	19.01.2026	19.01.2026
44	ACJ(SD), Faridkot Court No.7	Faridkot	CS/78/2026	Kuldeep Singh Vs Balwant Singh	L.S.Brar	20.01.2026	20.01.2026
45	CJ(JD),Faridkot Court No.15	Faridkot	CS/81/2026	Rajni Bala Vs Jyoti alias Jyoti Bala	Mangat Arora	21.01.2026	20.01.2026
46	CJ(JD),Faridkot Court No.15	Faridkot	CS/85/2026	State Bank of India Vs Pardeep Singh Dhillon	Simar Vijay Singh	21.01.2026	21.01.2026
47	ACJ(SD), Faridkot Court No.6	Faridkot	CS/88/2026	Punjab Gramin Bank Vs Shamsher Singh	Sahil Bansal	22.01.2026	22.01.2026
48	CJ(JD),Faridkot Court No.15	Faridkot	CS/92/2026	State Bank Of India Vs Harpreet Kaur	R.K.Goyal	23.01.2026	23.01.2026
49	CJ(JD),Faridkot Court No.15	Faridkot	CS/93/2026	State Bank of India Vs Simranjeet Kaur	R.K.Goyal	23.01.2026	23.01.2026
50	CJ(JD),Faridkot Court No.14	Faridkot	CS/1136/2025	State Bank of India Vs Prabhjot Singh Mahla and ors	R.S.Kakkar	20.11.2025	27.01.2026
51	ACJ(SD), Faridkot Court No.6	Faridkot	CS/97/2026	M/s Parwaz and Co. And ors Vs M/S T.R.Agro Industries and ors.	R.K.Singla	28.01.2026	28.01.2026
52	ACJ(SD), Faridkot Court No.7	Faridkot	CS/104/2026	Gurlaldeep Singh Vs Gurdarshan Singh	S.K.Dhir	29.01.2026	29.01.2026
53	CJ(SD),Faridkot Court No.3	Faridkot	CS/935/2025	State Bank of India Vs Narang Garments and ors	R.S.Kakkar	24.09.2025	30.01.2026
54	ACJ(SD), Jaitu	Jaitu Sub Divn	CS/140/2022	Pritpal Singh VS Durlabh Singh	Sh. Mandeep Singh Dhingra	09.09.2022	08.01.2026
55	ACJ(SD), Jaitu	Jaitu Sub Divn	CS/7/2026	Darshan Singh Vs Jagsir Singh	SH. Uma Shankar Sharma	08.01.2026	08.01.2026
		Fatehgarh sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil	Nil

Form 3 (Punjab)							
List of cases in which Electronic Service of Process has taken place during the month of January, 2026							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1		Amritsar	Nil	Nil	Nil	Nil	Nil
2		Barnala	Nil	Nil	Nil	Nil	Nil
3		Bathinda	Nil	Nil	Nil	Nil	Nil
4		Faridkot	Nil	Nil	Nil	Nil	Nil
5		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
6		Fazilka	Nil	Nil	Nil	Nil	Nil
7		Ferozepur	Nil	Nil	Nil	Nil	Nil
8		Gurdaspur	Nil	Nil	Nil	Nil	Nil
9		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
10		Jalandhar	Nil	Nil	Nil	Nil	Nil
11		Kapurthala	Nil	Nil	Nil	Nil	Nil
12		Ludhiana	Nil	Nil	Nil	Nil	Nil
13		Mansa	Nil	Nil	Nil	Nil	Nil
14		Moga	Nil	Nil	Nil	Nil	Nil
15		Pathankot	Nil	Nil	Nil	Nil	Nil
16		Patiala	Nil	Nil	Nil	Nil	Nil
17		Rupnagar	Nil	Nil	Nil	Nil	Nil
18		SAS Nagar	Nil	Nil	Nil	Nil	Nil
19		Sangrur	Nil	Nil	Nil	Nil	Nil
20		SBS Nagar	Nil	Nil	Nil	Nil	Nil
21		Sri Muksar Sahib	Nil	Nil	Nil	Nil	Nil
22		Tam Taran	Nil	Nil	Nil	Nil	Nil
23		Chandigarh	Nil	Nil	Nil	Nil	Nil

Form 4 (Punjab)						
List of total no. of cases randomly allocated during the month of January, 2026						
Sr.No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
		Amritsar	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil

Form 5 (Punjab)							
List of cases in which Case Management Hearing was held during the month of January, 2026							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
1	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/236/2014	MS DHILLON RICE MILL Vs GS BHATIA	D. K Singal(P),	24-10-2013	03-01-2026
2	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/644/2024	YES BANK LIMITD Vs RAVINDER AMAR	Munish Kumar(P),	06-08-2024	05-01-2026
3	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/557/2021	SUZLON ENERGY LTD Vs KANDHARI BEVERAGES P LTD	Vivek Kathuria(P),	05-07-2021	06-01-2026
4	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/555/2021	SUZLON ENERGY LTD Vs KANDHARI BEVERAGES P LTD	Vivek Kathuria(P),	05-07-2021	06-01-2026
5	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/554/2021	SUZLON ENERGY LTD Vs KANDHARI BEVERAGES P LTD	Vivek Kathuria(P),	05-07-2021	06-01-2026

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
6	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/977/2019	SEEMA BANSAL Vs SHRI RAM CITY UNION FINANCE LIMITED	Ravi Parkash(P),Rajesh K Sharma(R),	03-08-2019	07-01-2026
7	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/237/2022	JITF URBAN WASTE MANAGEMENT (JALANDHAR) LTD Vs MUNICIPAL CORPN JALANDHAR	ADITYA JAIN(P),	14-03-2022	07-01-2026
8	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/236/2022	JITF URBAN WASTE MANAGEMENT LTD Vs MUNICIPAL CORPORATION MOGA	MANOJ KUMAR(P),	14-03-2022	07-01-2026
9	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/89/2025	SMART CHIP PVT LTD Vs DEPARTMENT OF TRANSPORT	Anand kumar Bishnoi(P),	18-07-2025	08-01-2026
10	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/991/2018	PARVEEN KUMAR BHIM SAIN Vs THE PUNJAB STATE CIVIL SUPPLY CORPORATION LTD	S.P. Garg(P),	01-12-2018	08-01-2026
11	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/101/2025	MUNICIPAL CORPORATION Vs DECODE ADVERTISING PRIVATE LIMITED	Ujval Mittal(P),	11-08-2025	09-01-2026
12	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/736/2024	GENERAL MANAGER Vs GUPTA ENTERPRISES	Ajay Sood(P),	24-12-2024	09-01-2026
13	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/158/2025	M/S A2Z INFRA ENGINEERING LTD Vs UTTAR HARYANA BUJLI VITARAN NIGAM	Aditya Narayan Arya Garg(P),	27-10-2025	12-01-2026
14	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/159/2025	M/S A2Z INFRA ENGINEERING LTD Vs UTTAR HARYANA BUJLI VITARAN NIGAM	Aditya Narayan Arya Garg(P),	27-10-2025	12-01-2026
15	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/419/2023	PD AGGARWAL INFRASTRUCTURE LIMITED Vs STATE OF PUNJAB	Parveen Kumar Moudgil(P),	07-07-2023	15-01-2026
16	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/328/2016	AMARJEET KAUR Vs PUNJAB AGRO INDUSTRIES CORPORATION LTD	RAKESH BHATIA(P),	01-07-2016	15-01-2026
17	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/130/2025	BHAKRA BEAS MANAGEMENT BOARD Vs M/S ANDRITZ HYDRO PRIVATE LIMITED	Amar Vivek(P),	17-09-2025	16-01-2026
18	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/141/2025	NATIONAL INSTITUTE OF ELECTORNICS AND INFORMATION Vs SREI INFRASTRUCTURE FINANCE LIMITED		04-10-2025	17-01-2026
19	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/165/2025	NATIONAL INSTITUTE OF ELECTRONICS AND INFORMATION TECHNOLOGY Vs M/S SREI INFRASTRUCTURE FINANCE LIMITED		01-11-2025	17-01-2026
20	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/18/2025	KOTAK MAHINDRA PRIME LTD Vs ABHISHEK	Sukhbir Singh(P),	11-02-2025	19-01-2026
21	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/206/2018	ANANDPUR SAHIB FOUNDATION Vs M/S KAARU	Harinder Singh(P),	09-04-2018	19-01-2026

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
22	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/75/2025	THE PUNJAB STATE COOPERATIVE SUPPLY AND MARKETING FEDERATION LTD Vs M/S INDIAN POTASH LIMITED	Rajesh K Sharma(P),	31-05-2025	22-01-2026
23	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/422/2024	TELECOMMUNICATIONS CONSULTANTS INDIA LIMITED Vs PUBLIC WORKS DEPARTMENT	KUNWAR RAJAN(P),	28-03-2024	22-01-2026
24	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/523/2022	IMPERIAL HOUSING VENTURES P LTD Vs G S DEVELOPERS AND CONTRACTORS P LTD	J.S RANA(P),	02-07-2022	22-01-2026
25	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/481/2024	THE IMPROVEMENT TRUST Vs M/S PP ENTERPRISES	DHARMINDER SINGH RANDHAWA(P),	08-04-2024	23-01-2026
26	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/14/2025	AZZ WASTE MANAGEMENT Vs MUNICIPAL CORPORATION LUDHIANA	Vinay kumar Pandey(P),	27-01-2025	23-01-2026
27	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/389/2018	PUNJAB INFRASTRUCTURE DEVELOPMENT BOARD Vs SPIRIT GLOBAL CONSTRUCTION PVT LTD	Varun Katyal(P),	02-07-2018	23-01-2026
28	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/136/2025	CHANDIGARH HOUSING BOARD Vs PYRAMID BUILDERS	Charanjit Sharma(P),	01-10-2025	27-01-2026
29	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/698/2020	DASHMESH RICE MILLS Vs PUNJAB STATE WAREHOUSING CORPORATION	A.P SINGH(P),	24-12-2020	27-01-2026
30	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/813/2023	M/S LUXMI RICE AND GENERAL MILLS Vs PUNJAB STATE WAREHOUSING CORPORATION	VINAY KASHYAP(P),	18-11-2023	29-01-2026
31	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/922/2023	PUNJAB STATE WAREHOUSING CORPORATION LTD Vs M/S LUXMI RICE AN GENERAL MILLS	Ajay Sood(P),	22-12-2023	29-01-2026
32	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/535/2019	SUDARSHAN FACILITES Vs POSTGRADUATE INSTITUTE OF MEDICAL EDUCATION AND RESEARCH	VIKAS CHAUDHARY(P),	30-04-2019	30-01-2026
33	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/633/2023	STATE OF PUNJAB Vs ABOHAR POWER GENERATION P LTD	PP(P),	11-10-2023	30-01-2026
34	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/636/2023	STATE OF PUNJAB Vs ABOHAR POWER GENERATION P LTD	PP(P),	11-10-2023	30-01-2026
35	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/667/2017	SUDHARSHAN FACILITIES PVT LTD Vs POST GRADUATE INSTITUTE OF MEDICAL EDUCATION AND RESEARCH	VIKAS CHAUDHARY(P),	29-08-2017	30-01-2026
48	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/2/2023	M/S MALHOTRA RICE VS. PUNJAB AGRO FOODGRAINS	SH. RAMAN SIHAG FOR APPLICANT, SH. KIRTI KUMAR FOR RESPONDENT NO. 1	04.01.2023	02.01.2026
49	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/270/2023	UJAGAR MAL VS PUNJAB STATE	SH RISHAB JAIN FOR PETITIONER, SH. AJAY SOOD FOR RESP.	10.04.2023	07.01.2026
50	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/104/2023	STATE OF HARYANA VS. KRISHAN LAL CONTRACTORS	KAMAL KANT VERMA FOR PETITIONER	15.02.2023	08.01.2026
51	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/185/2025	UNION OF INDIA VS ASHWATH QUIPPOINFRAPROJECTS	VISHAL SHARMA FOR PETITIONER	28.11.2025	09.01.2026

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
52	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/613/2024	M/S GARG AND COMPANY Vs STATE OF HARYANA	SH. R. S KALRA FOR PETITIONER	08-07-2024	09.01.2026
53	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/617/2024	M/S GARG AND COMPANY Vs STATE OF HARYANA	SH. R. S KALRA FOR PETITIONER	10-07-2024	09.01.2026
54	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/618/2024	M/S GARG AND COMPANY Vs STATE OF HARYANA	SH. R. S KALRA FOR PETITIONER	10-07-2024	09.01.2026
55	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/619/2024	M/S GARG AND COMPANY Vs STATE OF HARYANA	SH. R. S KALRA FOR PETITIONER	11-07-2024	09.01.2026
56	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	MISC DJ/484/2024	STATE OF HARYANA Vs M/S GARG AND COMPANY	SH GOPAL SINGH FOR PETITIONER	23-07-2024	09.01.2026
57	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	MISC DJ/485/2024	STATE OF HARYANA Vs M/S GARG AND COMPANY	SH GOPAL SINGH FOR PETITIONER	23-07-2024	09.01.2026
58	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/692/2024	GARG COMPANY VS STATE OF HARYANA	SH. RANJIT SINGH KALRA FOR PETITIONER	25.09.2024	09.01.2026
59	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/142/2024	CHANDIGARH HOUSING VS B.L MEHTA CONS.	SH DEEPAK MALHOTRA FOR PETITIONER	05.02.2024	12.01.2026
60	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	CIVIL SUIT/12/2023	SEALINK IMMIGRATION VS SEALING IMMIGRATION	SH PARDEEP SHARMA FOR PETITIONER	22.12.2023	12.01.2026,31.01.2026
61	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/51/2022	M/S KHALSA RICE MILLS VS. PUNJAB STATE CO-OPERATIVE SUPPLY	SH. NARESH S. RANA FOR OBJECTOR, SH. RAVI INDER SINGH FOR RESP. NO. 1 AND 2	18.01.2022	13.01.2026
78	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/553/2022	CHIEF ENGINEER VS AGGARWAL TRADERS	SH G.C BABBAR FOR PETITIONER	25.07.2022	14.01.2026
79	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/56/2022	PUNJAB STATE COOPERATIVE MILK PRODUCERS FED.LTD. VS. TCI FREIGHT	SH. AJAY SOOD FOR PETITIONER AND SH. MANINDER ARORA FOR RESPONDENT	20.01.2022	16.01.2026
80	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	CS/1/2022	FRONTIER AGROTECH PRIVATE LTD VS. M/S JINDAL PESTICIDES	SH. ASHOK PAUL JAGGA FOR PLAINTIFF AND SH. VIKAS SHARMA FOR DEFENDENT NO. 1	08.04.2022	16.01.2026
81	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	COMMERCIAL SUIT/2/20	BALWINDER SINGH VS UNION OF INDIA	SH. RAJESH KHURANA ADVOCATE FOR PETITIONER	12.03.2025	16.01.2026
82	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	Misc DJ/541/2024	STATE OF HARYANA Vs M/S GARG AND COMPANY	SH. R. S KALRA FOR PETITIONER	09.08.2024	16.01.2026
83	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/1816/2019	CHANDIGARH HOUSING BOARD VS KAMLADITYYA	SH VISHAL SODHI FOR PETITIONER, SH S.S BEHL FOR RESP.	30.12.2019	17.01.2026
84	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	CS/2/2024	OM INDUSTRIES VS INDO FARM EQUIPMENT	SH. MAHIR SOOD, ADVOCATE FOR PETITIONER, SH. VIPUL JAIN, ADVOCATE FOR RESPONDENT	30.08.2024	20.01.2026
85	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/757/2023	PUNJAB STATE WAREHOUSE VS M/S SHIV RICE MILL	SH AJAY SOOD FOR PETITIONER	03.11.2023	20.01.2026
86	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/383/2024	M/S ACC-RAC VS STATE OF PUNJAB	SH RAJ KUMAR SYAL , ADVOCATE FOR PETITIONER	22.03.2024	21.01.2026
87	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	Commercial Suit/8/2025	GURDEEP SINGH VS SWARN SINGH	SH. RAJESH KHURANA ADVOCATE FOR PETITIONER	25.08.2025	21.01.2026
88	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/533/2022	MAHALAXMI ANIMLA FOOD VS HARYANA STATE COOPERATIVE	SH. NP BHARDWAJ FOR PETITIONER, SH TARUN GUPTA FOR RESPONDENT	11.07.2022	22.01.2026

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
89	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/534/2022	SURBHI CATTLE FEED VS HARYANA STATE COOP	SH. NP BHARDWAJ FOR PETITIONER, SH TARUN GUPTA FOR RESPONDENT	11.07.2022	22.01.2026
90	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	CIVIL SUIT/12/2023	SEALINK IMMIGRATION VS SEALING IMMIGRATION	SH PARDEEP SHARMA FOR PETITIONER	22.12.2023	22.01.2026
91	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	CS/18/2022	M/S UK BISHWAS VS. LION SERVICES	SH. PARAS MONEY GOEL FOR PLAINTIFF, MS. SEEMA TIWARI FOR DEFENDANT NO.1, DR. ANAND KUMAR BISHNOI FOR DEFENDANT NO. 2 &3	28.10.2022	23.01.2026
92	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/621/2024	M/S GARG AND COMPANY Vs STATE OF HARYANA	SH. R. S KALRA FOR PETITIONER	12-07-2024	28.01.2026
93	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/622/2024	M/S GARG AND COMPANY Vs STATE OF HARYANA	SH. R. S KALRA FOR PETITIONER	12-07-2024	28.01.2026
94	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/623/2024	M/S GARG AND COMPANY Vs State of HARYANA	SH. R. S KALRA FOR PETITIONER	12-07-2024	28.01.2026
95	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/624/2024	M/S GARG AND COMPANY Vs STATE OF HARYANA	SH. R. S KALRA FOR PETITIONER	12-07-2024	28.01.2026
96	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	CIVIL SUIT/1/2026	LIFE INSURANCE CORPORATION VS M/S LAKHSYA ORGANISATION	SH. DEEPAK ARORA, FOR PETITIONER	05.01.2026	05.01.2026,29.01.2026
97	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/507/2022	AYAAN FOODS VS. M/S BURMAN HOSPITALITY	SH. ROHIT SURI FOR OBJECTOR, SH. VIVEK KATHURIA FOR RESP. NO. 1	31.05.2022	30.01.2026
98	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/617/2022	SKYTECH ESTATE VS STATE OF HARYANA	SH JAGDISH MANCHANDA FOR RESP.	26.08.2022	30.01.2026
99	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/672/2024	PUNJAB STATE POWER VS EMTA COAL	SH NAVEEN SHARMA FOR PET.	28.08.2024	31.01.2026
100	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/746/2017	PUNJAB SMALL INDUSTRIES EXPORT CORPORATION PRIVATE LIMITED Vs RAJ KUMAR AND COMPANY			09-10-2017
101	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/199/2018	M/S KISSAN RICE AND GENERAL MILLS Vs PUNJAB AGRO FOOD GRAINS CORPORATION LTD			05-04-2018
102	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/327/2018	MANAGING DIRECTOR PUNJAB LAND DEVELOPMENT AND RECLAMATION CORPORATION Vs RAJASTHAN STATE MINES AND MINERALS LTD			24-05-2018
103	DR.HARPREET KAUR, ADJ	DR.HARPREET KAUR, ADJ	ARB/757/2018	GT GENERAL MILL Vs THE PUNJAB AGRO FOODGRAINS CORPORATION			13-09-2018
104	DR.HARPREET KAUR, ADJ	DR.HARPREET KAUR, ADJ	ARB/1093/2018	CHIEF ENGINEER CHANDIGARH ADMINISTRATION Vs KAPCON PROJECT PVT LTD			18-12-2018
105	DR.HARPREET KAUR, ADJ	DR.HARPREET KAUR, ADJ	ARB/1136/2018	NDPS COMPUTERS PVT LTD Vs THE STATE OF PUNJAB			19-12-2018
106	DR.HARPREET KAUR, ADJ	DR.HARPREET KAUR, ADJ	ARB/1459/2019	M/S B.D. RICE MILLS Vs THE PUNJAB STATE CIVIL SUPPLY CORPORATION LTD.			14-11-2019
107	DR.HARPREET KAUR, ADJ	DR.HARPREET KAUR, ADJ	ARB/37/2020	MS/ KARTAR SINGH Vs STATE OF HARYANA			10-01-2020
108	DR.HARPREET KAUR, ADJ	DR.HARPREET KAUR, ADJ	ARB/478/2021	A2Z INFRA ENGINEERING LTD Vs FAZILKA COOPERATIVE SUGAR MILLS LTD			05-03-2021

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
109	DR.HARPREET KAUR, ADJ	DR.HARPREET KAUR, ADJ	ARB/479/2021	A2Z INFRA ENGINEERING LTD Vs NAKODAR COOPERATIVE SUGAR MILLS LTD			05-03-2021
110	DR.HARPREET KAUR, ADJ	DR.HARPREET KAUR, ADJ	ARB/480/2021	A2Z INFRA ENGINEERING LTD Vs MORINDA COOPERATIVE SUGAR MILLS LTD			05-03-2021
111	DR.HARPREET KAUR, ADJ	DR.HARPREET KAUR, ADJ	ARB/863/2022	SAINI K INDUSTRIES PVT LTD Vs STATE OF PUNJAB			09-12-2022
97	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/73/2020	M/S IS PROTEINS PVT. LTD. Vs M/S PRESTIGE OILS PVT. LTD.	18-01-2020	05-12-2025	Notice And Record
98	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/402/2022	SHAKTI ASHOK BUILDCON LLP Vs J AND K CO-OP HOUSING CORPN LTD	12-05-2022	05-12-2025	Notice And Record
99	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/610/2023	SUDARSHAN FACILITES P LTD Vs POSTGRADUATE INSTITUTE OF MEDICAL EDUCATION AND RESEARCH	04-10-2023	04-12-2025	Consideration
100	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/647/2023	SUDARSHAN FICILITIES P LTD Vs CHANDIGARH ADMINISTRATION	16-10-2023	04-12-2025	Consideration
101	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/657/2023	CHANDIGARH ADMINISTRATION Vs SUDERSHAN FACILITIES	16-10-2023	04-12-2025	Arguments
102	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/91/2025	CHANDIGARH HOUSING BOARD Vs M/S SAWHNEY ELECTRICALS	25-07-2025	08-12-2025	Reply And Consideration
103	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/730/2024	MOTI RAM CONTRACTOR Vs STATE OF HARYANA	12-12-2024	10-12-2025	Arguments
104	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/91/2025	CHANDIGARH HOUSING BOARD Vs M/S SAWHNEY ELECTRICALS	25-07-2025	08-12-2025	Reply And Consideration

Form 6 (Punjab)
Contested Commercial cases disposed during the month of January, 2026

Sr.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
		Amritsar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	SH.SANJAY SANDHIR, ADJ	CHANDIGARH	ARB/553/2021	SUZLON ENERGY LTD Vs KANDHARI BEVERAGES P LTD	Sh. Vivek Kathuria	05-07-2021	-	06-01-2026	1640	DISMISSED	-	-	34
2	SH.SANJAY SANDHIR, ADJ	CHANDIGARH	ARB/554/2021	SUZLON ENERGY LTD Vs KANDHARI BEVERAGES P LTD	Sh. Vivek Kathuria	05-07-2021	-	06-01-2026	1641	DISMISSED	-	-	35
3	SH.SANJAY SANDHIR, ADJ	CHANDIGARH	ARB/555/2021	SUZLON ENERGY LTD Vs KANDHARI BEVERAGES P LTD	Sh. Vivek Kathuria	05-07-2021	-	06-01-2026	1642	DISMISSED	-	-	36
4	SH.SANJAY SANDHIR, ADJ	CHANDIGARH	ARB/557/2021	SUZLON ENERGY LTD Vs KANDHARI BEVERAGES P LTD	Sh. Vivek Kathuria	05-07-2021	-	06-01-2026	1643	DISMISSED	-	-	37